

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Andhra Pradesh Government has provided Rs. 485 lakhs for flood protection works in Andhra Pradesh each for the year 1979-80 and 1980-81.

(b) A scheme to protect the Polavaram town has been prepared by the Government of Andhra Pradesh at an estimated cost of Rs. 15.74 lakhs for taking up its execution during the Sixth Plan period.

#### Irrigation projects of Orissa pending with Government

3829. SHRI NITYANANDA MISRA: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that there are a number of proposals of irrigation projects for Orissa pending with Government;

(b) the number of them proposed to be financed by the World Bank and the outlay involved; and

(c) the number of such projects to be executed in Western Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The following projects have been received from the Orissa State Government for obtaining clearance of the Planning Commission:—

#### Major

1. Bhimkund Multipurpose.
2. Galudhih.
3. Subernarekha Irrigation.
4. Canalisation of Anandpur Barrage Stage-I.
5. Samakoi.
6. Ib Irrigation.
7. Mahanadi Chitrotpala Island Irrigation Project.

#### Medium

1. Badanala.
2. Kansbahal.
3. Derjang.

Of these, Badanala Project has since been accepted by the Technical Advisory Committee of the Planning Commission. Approval of Planning Commission is to be accorded.

Replies to comments of Central Water Commission on Samakoi project are under examination in Central Water Commission. All other schemes are pending with the Orissa State Government for furnishing replies to the comments of Central Water Commission.

(b) & (c). Two medium projects, namely, Badanala and Kansbahal are proposed for inclusion in credit assistance being made available by World Bank/IDA. These two projects are to be executed in Western part of Orissa.

#### Allotment of Flats by Delhi Development Authority

3830. SHRI HIRALAL R. PARMAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of such persons who got themselves registered with the D.D.A. in 1972 for allotment of M.I.G. flats but have not been allotted so far;

(b) whether it is a fact that the proposed price of a MIG flat at that time was Rs. 35,000;

(c) whether it is also a fact that at present the price of a MIG flat is about Rs. 1 lakh and more in some localities and it is not possible for a Government servant to get the same as he cannot get loan to that extent;

(d) whether it is proposed to allot a plot of land to such persons & who got themselves registered in 1972 for allotment of MIG flats to enable them to construct a house according to their means; and